

ad Question No. 2115 on the 19th December, 1958 and state:

(a) whether the State Governments have since submitted schemes relating to the Care programme; and

(b) if so, the action taken thereon?

The Deputy Minister of Home Affairs (Shrimati Alva): (a) and (b) The Governments of Bihar, Bombay, Kerala, Madhya Pradesh, Madras, Mysore, Orissa and Uttar Pradesh have since submitted their Care schemes, which have been approved for grant of Central assistance.

Life Insurance Corporation

1919. Shri Anrudh Sinha: Will the Minister of Finance be pleased to state:

(a) the total number of policies and the amount of insurance in force in the books of the different insurers inherited by the Life Insurance Corporation on the appointed day i.e., the 1st September, 1956;

(b) the number and amount of death and maturity claims settled by the Life Insurance Corporation upto 31st December, 1958 under policies inherited from the private insurers; and

(c) the number of policies and the amount of insurance in force as on the 31st December, 1958 under policies inherited by the Life Insurance Corporation?

The Minister of Finance (Shri Morarji Desai): (a)

Number	Amount
53 lakhs (Approximate)	Rs. 1,300 crores (Approximate)

(b) Period	Number	Amount
1-9-56 to 31-12-1957	Not available	Rs. 25.07 crores
1-1-1958 to 31-12-1958	1,20,292	Rs. 23.36 crores
TOTAL		Rs. 48.43 crores

(c) Since the accounts of the Life Insurance Corporation for the year

1958 have not been completed, the information is not available.

Committees appointed by the Ministry of Defence

1920. Shri Daljit Singh: Will the Minister of Defence be pleased to state the names of Ad-Hoc Committees which worked under the Ministry of Defence during the period from June to December, 1958?

The Minister of Defence (Shri Krishna Menon): (i) M.E.S. Construction Committee.

(ii) R.V.F.C. Reorganisation Committee.

(iii) Ludhiana Explosion Inquiry Committee

(iv) Committee to enquire into misappropriation of public funds at the Air Force Station, Poona, in 1956 and issues connected with it.

Manipur Advisory Committee

1921 Shri Siddananajappa: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that a meeting of the Manipur Advisory Committee was held on the 19th December, 1958;

(b) if so, the decisions taken thereat; and

(c) the time by which they will be implemented?

The Minister of Home Affairs (Shri G. B. Pant): (a) The meeting of the Advisory Committee for Manipur was held on the 18th December, 1958 and not on the 19th December

(b) and (c). A statement showing various items discussed at the meeting and the recommendations made thereat, is laid on the Table of the Sabha. [See Appendix IV, annexure No. 15.] Information about the time likely to be taken in their implementation is being collected.